

National Company Law Tribunal

Allahabad Bench

CP NO. KIB/106/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE COMPANY: JMS Mining Pvt Ltd Vs. Jai Prakash Associates Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 9 of 1 & B Code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Samrat Sengupta, Advocate		Petitioner	Samrat Sengupta
2.	R. P. Agarwal	Adv.	Resp	R. P. Agarwal

CP No.(IB) 106/ALD/2017

Sh. Samrat Sengupta Advocate for the petitioner. Sh. R.P. Agarwal Advocate for the Corporate Debtor Company. In the present matter pleadings from both sides appear to be completed.

Hence, the case is fixed for the argument on 11th January, 2018.

Date: 06.12.2017

Typed By;

Md. Zaid
Stenographer

— Sd —

**Shri H.P. Chaturvedi,
Member (Judicial)**